

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 173/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017**

Name of the Company: **Jignesh Ramesh Patel & Ors.**

V/s.

HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: **Section 241-242 of the Companies Act, 2013**

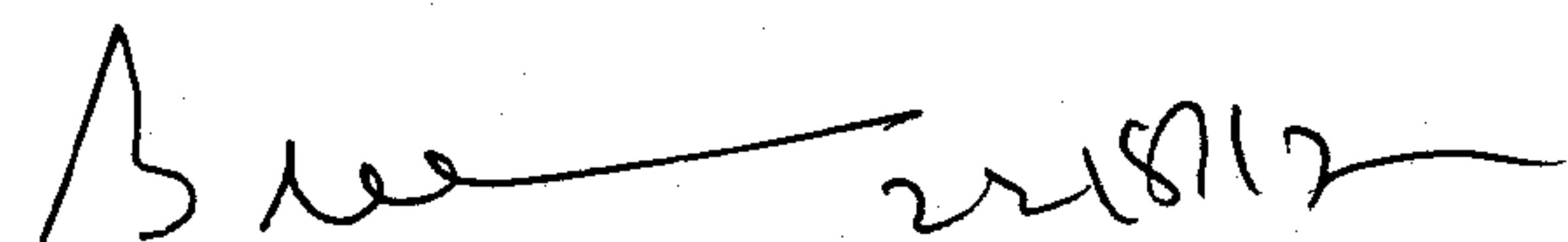
S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. SHASHVATA SHUKLA	ADVOCATE	PETITIONER	<u>Shashvata Shukla</u>
2.			

ORDER

Learned Advocate Mr. Shashvata Shukla i/b Learned Advocate Mr. Sharvil Majmudar present for Petitioner. None present for Respondent.

At request of Learned Counsel for Petitioner.

List the matter on 30.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 22nd day of August, 2017.